- (d) if so, whether Government has taken steps to identify the said problems;
- (e) if so, the details thereof;
- (f) whether Government is taking any measures to combat the likely damage due to the said pollutants; and
  - (g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) to (e) Water bodies in the country are polluted due to discharge of untreated sewage, industrial effluent, agricultural runoff containing fertilizers, pesticides, etc. No study has been carried out by the Central Pollution Control Board (CPCB) to assess pollution of water bodies from application of synthetic fertilizers. However, CPCB is monitoring the water quality of both surface and ground water under the National Water Monitoring Programme (NWMP) through a network of monitoring stations in the country. The water quality is assessed for various parameters, including physico-chemical, bacteriological, heavy metals, pesticides, etc.

(f) and (g) The steps taken by the Government to check the pollution of water bodies, *inter alia*, include formulation and notification of standards for effluents from industries, operations or processes; enforcing of these standards by State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) through consent mechanism and regular monitoring; setting up of monitoring network for assessment of water quality; installation of Online Continuous Effluent Monitoring systems (OCEMS) to check the discharge of effluent directly into water bodies; promotion of cleaner production processes; installation of Common Effluent Treatment Plants for cluster of Small Scale Industrial units; issuance of directions for implementation of Zero Liquid Discharge in certain categories of highly polluting industries; issuance of directions under Section 5 of Environment (Protection) Act, 1986 and under Section 18(1)(b) of Water (Prevention, and Control of Pollution) Act, 1974, etc.

## E-waste produced in India

2125. SHRI DEREK O' BRIEN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the amount of e-waste produced by India over the past few years;

Unstarred Questions

- (b) whether the e-waste produced is collected and recycled, if so, details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) to (c) Comprehensive inventorisation of e-waste generation in the country has not been done. However, Central Pollution Control Board (CPCB) in 2005 estimated 1.47 lakh ton of e-waste in the country and simultaneously had projected e-waste generation of 8.0 lakh ton in the year 2010. As per the Global E-waste Monitor 2017 Report of United Nations University the annual generation of e-waste in India has been 2 million ton in 2016. There are 275 authorized dismantling/recycling units in the country with a capacity of 5,10,950.1 MT per annum. The Ministry has notified E-Waste (Management) Rules, 2016 on 23rd March, 2016 and has further made amendments in March, 2018 for better management of e-waste in the country. The provisions of these Rules include extended producers' responsibility, setting up of producer responsibility organizations and e-waste exchanges to facilitate collection and channelization, recycling, assigning specific responsibility to bulk consumers of electronic products for safe disposal and other measures which include responsibility of producers of electronic and electrical products for collection and channelizing of electronic waste.

## Draft forest policy and tribals

2126. SHRI D. KUPENDRA REDDY: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has recently released a draft forest policy;
- (b) if so, the details thereof;
- (c) whether it is a fact that the said draft policy does not protect the interests of the tribals; and
- (d) if so, the details thereof and the action taken/being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) The Ministry of Environment, Forest and Climate Change had kept the Draft National Forest Policy, 2018 in public domain for comments.